

# National Company Law Tribunal

## Allahabad Bench

CP NO. 32/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: M/S Carpo Electronic Ltd & Bakers  
Agarwals Pvt Ltd  
SECTION OF THE COMPANIES ACT: U/S 391/394 of the Companies Act  
of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	ADESH TANDON	PCS	Applicant Company	Aadesh Tandon
2.				

CP No. 32/2016

Sh. Adesh Tandon PCS representing the petitioner company. In the present matter the affidavit of the Regional Director is received. The OL representing the Central Govt. is stated to be pre-occupied in a matter before the Hon'ble Supreme Court regarding a contempt case, in Sh. P.K. Dalmia Vs. O.P Sharma and others, hence, an adjournment is sought for in the matter.

Keeping in view of such circumstances, the case is adjourned for hearing on 18<sup>th</sup> September, 2017.

Sd

Dated: 11.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Mohd. Zaid